

[श्री निवेश सिंह]

अलग-अलग वक्त के लिए लोग मुकर्रर करते हैं। हवाई अड्डे पर कभी कभी पत्रकार जाते हैं, कभी-कभी नहीं जाने दिया जाता है। दोनों तरीके होते हैं।

रहा था, उस वक्त आपका पत्र मुझे मिला था। किसी फंसले पर पहुंचने के लिए वक्त तो मुझे आप दें

श्री मौर्य : बड़ा भयंकर प्रश्न है।

अध्यक्ष महोदय : कितना ही भयंकर प्रश्न हो, जब कार्रवाई चल रही है उस वक्त आप लिखते हैं। सबालों की सप्लीमेंटरीज को मैं सुनूँ या उस वक्त उसको देखूँ। ज्यों ही वक्त मिलेगा मैं देख लूंगा।

NOTES EXCHANGED BETWEEN INDIA
AND CHINA

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): I beg to lay on the Table a copy each of the following papers:—

- (i) Note given by the Ministry of External Affairs, New Delhi, to the Embassy of China in India, on the 2nd April, 1965.
- (ii) Note given by the Ministry of Foreign Affairs, Peking, to the Embassy of India in China, on the 18th January, 1965. [Placed in Library, see No. LT-4166/65.]

STATEMENT SHOWING CASES WHERE
LOWEST TENDERS HAVE NOT BEEN AC-
CEPTED BY INDIA SUPPLY MISSIONS,
LONDON AND WASHINGTON

The Minister of Supply and Technical Development in the Ministry of Industry and Supply (Shri Raghu-ramaiah): I beg to lay on the Table a statement of cases for the half-year ending the 31st December, 1964, in which lowest tenders have not been accepted by the India Supply Mission, London, and India Supply Mission, Washington. [Placed in Library, see No. LT-4167/65.]

Annual Report of National Instruments Limited, and Review by Government on working thereof

The Minister of Heavy Engineering and Industry in the Ministry of Indus-

12.10 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF MINERALS AND
METALS TRADING CORPORATION OF
INDIA LTD. AND REVIEW BY GOVERN-
MENT ON WORKING THEREOF

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Corporation. [Placed in Library, see No. LT-4165/65].

श्री किशन पटनायक (सम्बलपुर) : आप से मैंने, अध्यक्ष महोदय, एक स्पष्टीकरण मांगा था

अध्यक्ष महोदय : नहीं साहब, मैंने उसको अपनी कंसिट नहीं दी है।

श्री मौर्य (अलीगढ़) : अध्यक्ष महोदय, मैंने आप को एक पत्र लिखा है कि स्टेट्समैन ने गलत बयानी की है उसके बारे में जो कुछ कल इस सदन में . . .

अध्यक्ष महोदय : मौर्य साहब, मेरी भी लिमिटेशन को देखा करो। मैं क्वेश्चन चला